

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7681/2017

RAM MURTI & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.14635/2019-EXEMPTION FROM FILING O.T. and
IA No.14636/2019-CONDONATION OF DELAY IN REFILING)

Date : 01-02-2019 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBERS]

For Petitioner(s) Mr. Detendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Mr. Kalpan Sabharwal, Adv.
Ms. Priyanka Singh, Adv.
Ms. Manju Jetley, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No.14636/2019-CONDONATION OF DELAY IN REFILING

Application for condonation of delay in refiling is allowed
subject to payment of Rs.1000/- as costs to the Supreme Court Legal
Services Committee within a period of two weeks.

(ASHA SUNDRIYAL)
COURT MASTER

(SANTOSH KUMAR)
COURT MASTER